

Details of Pendency of Cases against MP's & MLA's in view of direction passed by the Hon'ble Supreme Court of India in writ petition (C) No. 699 of 2016 in the matter of Ashwini Kumar Upadhyay-Vs-Union of India & Anr.

Cases pending in Special Court, MP/MLA, Bidhannagar

| Sl No | District (Name of the District to be mentioned here from which the case is transferred to the Special Court) | Years of Filing | Case No. | Total Number of Cases pending (As on 30.04.2026) | Stage-wise pendency | |
|-------|--|-----------------|---------------------------------|--|---------------------|----------------------|
| | | | | | Trial | Pre-Trial |
| 1 | Murshidabad | 2025 | Spl 01/2025 (CIS no. 01/2025) | 1 | 1 | 0 |
| 2 | South 24 Parganas | 2025 | Spl 02/2025 (CIS no. 02/2025) | 1 | 1 | 0 |
| 3 | Kolkata | 2025 | Spl 06/2025 (CIS no. 06/2025) | 1 | 1 | 0 |
| 4 | Coochbehar | 2025 | Spl 07/2025 (CIS no. 07/2025) | 1 | 1 | 0 |
| 5 | Birbhum | 2024 | Spl 03/2024 (CIS no. 03/2024) | 1 | 1 | 0 |
| 6 | Kolkata | 2023 | Spl 05/2023 (CIS no. 05/2023) | 1 | 1 | 0 |
| 7 | Purba Medinipur | 2021 | Spl 29/2021 (CIS no. 36/2021) | 1 | 1 | 0 |
| 8 | Paschim Medinipur | 2018 | Spl 120/2018 (CIS no. 335/2018) | 1 | 1 | 0 |
| 9 | Hooghly | 2018 | Spl 137/2018 (CIS no. 312/2018) | 1 | 1 | 0 |
| | | | | Total = 09 | Trial = 09 | Pre-Trial = 0 |

S. Jha
District Judge
North 24 Parganas

Cases pending in Judicial Magistrate, Bidhannagar

Page - 1

| Sl No | District (Name of the District to be mentioned here from which the case is transferred to the Special Court) | Years of Filing | Case No. | Total Number of Cases pending (As on 30.04.2026) | Stage-wise pendency | |
|-------|--|-----------------|-------------|--|---------------------|-----------|
| | | | | | Trial | Pre-Trial |
| 1 | Purba Medinipore(received from Special Court, MP/MLA, Bidhannagar) | 2022 | Spl 03/2022 | 1 | | 1 |
| 2 | North 24 Parganas | 2022 | Spl 04/2022 | 1 | 1 | |
| 3 | Nadia | 2022 | Spl 05/2022 | 1 | | 1 |
| 4 | Howrah | 2022 | Spl 06/2022 | 1 | 1 | |
| 5 | Purulia | 2022 | Spl 07/2022 | 1 | 1 | |
| 6 | North 24 Parganas | 2022 | Spl 09/2022 | 1 | | 1 |
| 7 | Purba Medinipore | 2023 | Spl 01/2023 | 1 | | 1 |
| 8 | Howrah | 2023 | Spl 02/2023 | 1 | | 1 |
| 9 | Paschim Medinipore | 2023 | Spl 04/2023 | 1 | | 1 |
| 10 | Paschim Medinipore | 2023 | Spl 05/2023 | 1 | | 1 |
| 11 | Nadia | 2023 | Spl 06/2023 | 1 | | 1 |
| 12 | Dakshin Dinajpur | 2023 | Spl 07/2023 | 1 | | 1 |
| 13 | Alipurduar | 2023 | Spl 09/2023 | 1 | | 1 |
| 14 | Nadia | 2023 | Spl 12/2023 | 1 | | 1 |
| 15 | Bankura | 2023 | Spl 14/2023 | 1 | | 1 |
| 16 | Jalpaiguri | 2023 | Spl 15/2023 | 1 | | 1 |
| 17 | Kolkata | 2023 | Spl 16/2023 | 1 | | 1 |
| 18 | East Midnapore | 2024 | Spl 01/2024 | 1 | | 1 |
| 19 | Alipore | 2024 | Spl 02/2024 | 1 | 1 | |
| 20 | North 24 Parganas | 2024 | Spl 03/2024 | 1 | | 1 |
| 21 | Kolkata | 2024 | Spl 04/2024 | 1 | | 1 |
| 22 | Purulia | 2024 | Spl 08/2024 | 1 | | 1 |
| 23 | Nadia | 2024 | Spl 09/2024 | 1 | | 1 |
| 24 | Chief Metropolitan Magistrate, Kolkata | 2024 | Spl 10/2024 | 1 | | 1 |
| 25 | Hooghly | 2024 | Spl 12/2024 | 1 | | 1 |
| 26 | Hooghly | 2024 | Spl 13/2024 | 1 | | 1 |
| 27 | Hooghly | 2024 | Spl 14/2024 | 1 | | 1 |
| 28 | Hooghly | 2024 | Spl 15/2024 | 1 | 1 | |

S.Jhe

Cases pending in Judicial Magistrate, Bidhannagar

Page - 2

| Sl No | District (Name of the District to be mentioned here from which the case is transferred to the Special Court) | Years of Filing | Case No. | Total Number of Cases pending (As on 30.04.2026) | Stage-wise pendency | |
|-------|--|-----------------|-------------|--|---------------------|----------------------|
| | | | | | Trial | Pre-Trial |
| 29 | Hooghly | 2024 | Spl 16/2024 | 1 | | 1 |
| 30 | Hooghly | 2024 | Spl 17/2024 | 1 | 1 | |
| 31 | Bankura | 2024 | Spl 18/2024 | 1 | | 1 |
| 32 | Bankura | 2024 | Spl 19/2024 | 1 | | 1 |
| 33 | Purba Medinipur | 2024 | Spl 20/2024 | 1 | 1 | |
| 34 | South 24 Parganas | 2024 | Spl 21/2024 | 1 | | 1 |
| 35 | Purba Burdwan | 2024 | Spl 22/2024 | 1 | 1 | |
| 36 | Bankura | 2024 | Spl 23/2024 | 1 | | 1 |
| 37 | Bankura | 2024 | Spl 24/2024 | 1 | | 1 |
| 38 | Hooghly | 2024 | Spl 25/2024 | 1 | | 1 |
| 39 | Bankura | 2024 | Spl 26/2024 | 1 | | 1 |
| 40 | North 24 Parganas | 2024 | Spl 27/2024 | 1 | | 1 |
| 41 | Bankura | 2024 | Spl 29/2024 | 1 | | 1 |
| 42 | Nadia | 2024 | Spl 30/2024 | 1 | | 1 |
| 43 | Murshidabad | 2024 | Spl 31/2024 | 1 | | 1 |
| 44 | Murshidabad | 2024 | Spl 32/2024 | 1 | | 1 |
| 45 | Murshidabad | 2024 | Spl 33/2024 | 1 | | 1 |
| 46 | Paschim Medinipur | 2025 | Spl 01/2025 | 1 | | 1 |
| 47 | Paschim Medinipur | 2025 | Spl 02/2025 | 1 | | 1 |
| 48 | Nadia | 2025 | Spl 03/2025 | 1 | | 1 |
| 49 | Paschim Medinipur | 2025 | Spl 04/2025 | 1 | | 1 |
| 50 | Howrah | 2025 | Spl 05/2025 | 1 | | 1 |
| 51 | Kolkata | 2025 | Spl 06/2025 | 1 | | 1 |
| 52 | Kalyani | 2025 | Spl 07/2025 | 1 | | 1 |
| 53 | Murshidabad | 2025 | Spl 08/2025 | 1 | | 1 |
| 54 | Paschim Medinipur | 2025 | Spl 09/2025 | 1 | | 1 |
| 55 | Paschim Medinipur | 2025 | Spl 10/2025 | 1 | | 1 |
| 56 | Darjeeling | 2026 | Spl 01/2026 | 1 | | 1 |
| 57 | Darjeeling | 2026 | Spl 02/2026 | 1 | | 1 |
| 58 | Paschim Medinipore | 2026 | Spl 03/2026 | 1 | | 1 |
| | | | | Total= 58 | Trial =8 | Pre-Trial= 50 |

S. Jha
District Judge
North 24 Parganas